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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

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O.A. No. 587/96

Date of decision 1-8-96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Sh. R. K. Ahooja, Member (A)

Shri Kanchan Singh  
S/o Shri Sunder Lal  
C/o Sh. Rakesh Kumar Sharma,  
C-92, Kidwai Nagar East,  
New Delhi-23

... Applicant

(None for the applicant)

Vs.

1. Union of India through Principal Secretary  
Ministry of Railways, Rail Bhawan, N/Delhi

2. Genl. Manager, W.R. Churchgate, Mumbai

3. Divisional Railway Manager,  
Western Railway, Kota, Rajasthan.

4. Sr. Divisional Mechanical Engineer,  
Western Railway, Kota, Rajasthan.

5. Sr. Divisional Mechanical Engineer (L)  
Western Railway, Kota, Rajasthan.

6. Sr. DEE (TRC), Kota, Rajasthan,  
Western Railways

... Respondents

(None for the respondents)


ORDER (ORAL)


(Hon'ble Smt. Lakshmi Swaminathan, Member (J),

None for the applicant even on the second call.

We note from the Registry's <sup>P.</sup> notes dated 6-6-96 and 25.7.96 that in spite of fresh notices being issued to the applicant's counsel and served on him, neither he has furnished process fee nor he has appeared before the court.

In the above circumstances, it appears that the applicant is no longer interested in pursuing this case and it is accordingly dismissed for default and non prosecution.

  
(R. K. Ahooja)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Member (J)